

**Central Administrative Tribunal
Principal Bench**

OA No.3405/2019

New Delhi, this the 4th day of December, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mohd. Jamshed, Member (A)**

Jitender, Aged about 29 years,
S/o Shri Yad Ram,
R/o B-5/370, Block-B,
Yamuna Vihar, Delhi-110053

- Applicant

(By Advocate : Mr. Devi Krishan Sharma)

Vs.

1. The Secretary,
Delhi Subordinate Services Selection Board,
FC-18, Institutional Area, Karkardooma,
Delhi-110092
2. Govt. of NCT of Delhi through
Its Chief Secretary,
IP Estate, New Delhi-110002

- Respondents

(By Advocate : Ms. Esha Mazumdar)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman:

The respondent issued an advertisement on 20.12.2017, inviting applications for selection to various posts, including TGT (Natural Science)(Male), with Post Code 135/2017. Reservation was provided for in favour of Physically Handicapped candidates. The applicant claims that he is an Orthopaedic Handicapped (OH) candidate and submitted his

application. In the examination conducted, the applicant was awarded 84.93 marks. It is stated that the last candidate selected under PH-OH category was the one who scored 73.06 marks. Though the applicant scored higher marks, he was not selected, he made a representation on 10.10.2019 in this behalf, but no action was taken thereon.

2. We heard Mr. Devi Krishan Sharma, learned counsel for the applicant.

3. If one takes into account the marks scored by the applicant on the one hand and the marks scored by the last selected candidate on the other hand, it appears that the claim of the applicant as PH-OH candidate was not considered is accepted. The reasons therefor are not before us. The applicant made a representation on 10.10.2019 and no action was taken thereon.

4. We, therefore, dispose of the OA directing the respondents to pass an order on the representation dated 10.10.2019 submitted by the applicant, within a period of three weeks from the date of receipt of a copy of this order.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**